## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/39/2016

PETITION NUMBER

: TCP/172/2016

NAME OF THE PETITIONER(S)

: M. Padippurakadu Veeran Kutty & another

NAME OF THE RESPONDENT(S)

: M/s Alpha Helical Pumps Private Limited & 2 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

Counsel for the petitioner present and moved CA-39/2016. Counsel for R1 & R2 present. No representation on behalf of R3, R4 & R5. Counsel for R1 & R2 has raised objections in relation to the address given in the application pertaining to R1. Counsel for the petitioner undertakes to file a fresh copy of the application after correcting the address of R1. Counsel for R1 & R2 after receiving the corrected copy of the application shall file their counter on the next date of hearing by serving a copy to the other side. Counsel for the petitioner is directed to take private notice for R3, R4 & R5 and file proof of sending and effecting service with an affidavit. Put up on **09.12.2016** at **10.30** A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)